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14.11.91.   O.A. No.107/91

Present: XXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXX
Mrs. Raj Km. Chopra, counsel for the respondents.

Applicant to file his rejoinder affidavit within 3 weeks. List for further direction/final disposal on 5.3.92. The Name of Mrs Raj Km Chopra should be indicated in the cause list as ld. counsel for the respondents.

(B.N. DHOUNDIYAL)
Member(A)

(P.K. KARTHA)
Vice Chairman(J)

rc.

& Present: Shri K.C. Mittal, counsel for the applicant

After the above order was dictated, the learned counsel for the applicant appeared and submitted that the applicant has received the relief prayed for in the application. Accordingly, he does not wish to persue the present application. The application is disposed of accordingly without passing any further order.

(B.N. DHOUNDIYAL)
Member(A)

(P.K. KARTHA)
Vice-Chairman(J)

RC.